

(b) if so, the rate of concession given, and

(c) whether Government propose to sanction air travel concession for the Ganga snan-yatris during the months of January to March, 1955?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

BHATNI RAILWAY STATION

794. Shri Bishwanath Roy: Will the Minister of Railways be pleased to state whether it is a fact that Government propose to construct an over-bridge and a Booking Office at Bhatni Junction Station (N. E. Railway)?

The Deputy Minister of Railways and Transport (Shri Alagesan): No, Sir; adequate booking arrangements are already provided at this station and there is a proper approach road from the level crossing at the Eastern end of the station for passengers to come to the platform.

CORRUPTION AMONGST RAILWAY EMPLOYEES

795. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to refer to the reply given to starred question No. 479 on the 29th November, 1954 and state:

(a) the number of Gazetted Officers of the ex-Saurashtra Railways involved in the misappropriation of Rs. 13 lacs.

(b) whether they have all been suspended; and

(c) how many months after the commission of this embezzlement was the case detected?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The number of Officers whose conduct has been the subject of investigation by the Enquiry Committee is four;

(b) Yes;

(c) The irregularities investigated relate to the period after the Railway

was taken over by the Central Government on 1st April, 1950 and came to light a few months after its merger with the Western Railway in November, 1951.

ACCIDENT IN ANDREWS INCLINE

796. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to lay on the Table a statement showing the findings of the Junior Inspector of Mines who enquired into the fatal accident at Andrews Incline No. 21 on the 2nd October, 1954?

The Minister of Labour (Shri K. K. Desai): A statement is placed on the Table of the Sabha. [See Appendix V, annexure No. 50.]

RAILWAY HOSPITAL

797. Shri Veeraswamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the supply of medicines at Chingleput Railway Hospital on the Southern Railway is inadequate and the patients have to get medicine from outside; and

(b) whether there is any arrangement for admitting indoor patients in that hospital?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) There has been no report of inadequacy or want of proper medicine for Chingleput Dispensary.

(b) At Chingleput there is only a dispensary and there is no inpatient accommodation; cases requiring inpatient treatment are being sent to the Railway Hospital at Villupuram.

नई रेलवे लाईने

७९८. श्री बी० डी० शास्त्री : क्या मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विन्ध्य प्रदेश सरकार ने उस राज्य में रेलवे लाइनों

निर्माण के लिये अपनी सिफारिशें भेजी हैं ;
और

(ख) यदि हां, तो उन के ब्यारे क्या
हैं ?

रेलवे तथा परिवहन उपमंत्री (श्री
अलगेसन) : (क) अभी नहीं ।

(ख) प्रश्न नहीं उठता ।

RAILWAY EMPLOYEES

799. Shri Veeraswamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the clerks in the Loco-Shed at Trichinopoly Junction of the Southern Railway have to work for 8½ hours a day;

(b) whether any representation requesting Government to reduce the number of hours of work has been sent by the clerks concerned; and

(c) if so, what action has been or is proposed to be taken on it?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes; they work 8½ hours per day on week days other than on a Saturday and 4½ hours on a Saturday.

(b) Yes, by the Southern Railway.

(c) It was not possible to accede to the request. But, the question of re-arranging the rostering is under consideration.

EMPLOYMENT EXCHANGES

800. Shri Ram Dass: Will the Minister of Labour be pleased to state:

(a) the number of graduates, State-wise, who registered themselves with the Employment Exchanges in 1952, 1953 and 1954 (upto the 30th September, 1954);

(b) the number amongst them who had some technical qualifications; and

(c) the number of those who were found employment through the respective Exchanges?

The Minister of Labour (Shri K. K. Desai): (a) and (c). Information in regard to graduates is available only from October, 1952. For statistical purposes applicants are not classified according to the States to which they belong. However, statement I showing the number of registrations and placements effected in respect of graduate applicants by the Employment Exchanges in each State is placed on the Table of the House. [See Appendix V, annexure No. 51.]

(b) Information in respect of graduates is collected only under three broad groups i.e. (i) engineering, (ii) medical and (iii) others.

Statement II showing the number of registration effected in respect of engineering and medical graduates is placed on the Table of the House. [See Appendix V, annexure No. 51.]

QUARTERS FOR RAILWAY STAFF

801 Mulla Abdullabhai: Will the Minister of Railways be pleased to state:

(a) the total number of Class III and Class IV Railway employees of the Central Railway who have not been provided with residential quarters upto September, 1954; and

(b) the steps taken by Government to provide them with quarters?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) About 37,000 employees are not housed in Railway quarters.

(b) The Railway policy is to provide quarters primarily for essential staff who are likely to be called for duty at any time and for staff at stations where there is a serious shortage of private accommodation. About 1200 to 1300 quarters are being built by the Central Railway every year for class III and class IV staff and it is